POST OFFER ADVERTISEMENT

MEDICAMEN Biotech Limited ("MBL" or "Target Company")

Registered Office: 10, Community Center No. 2, Ashok Vihar, Phase-II, Delhi- 110052;
Tel No.: 011-27463506, 47589500; and Fax: 011-27138171;

Open Offer for acquisition of 2,598,338 equity shares from shareholders of the Target Company by M/s. Shivalik Rasayan Limited ("Acquirer") along with M/s. Growel Capital Services Private Limited ("PAC1"), M/s. Bishnoi Exports Private Limited ("PAC 2"), M/s. NIAM International Private Limited ("PAC 3"), Mr. Rahul Bishnoi ("PAC 4") and Mr. Ashwani Kumar Sharma ("PAC 5") (Hereinafter collectively referred to as "PACs")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited,** on behalf of **M/s. Shivalik Rasayan Limited ("Acquirer")** along with **M/s. Growel Capital Services Private Limited ("PAC1"), M/s. Bishnoi Exports Private Limited ("PAC 2"), M/s. NIAM International Private Limited ("PAC 3"), Mr. Rahul Bishnoi ("PAC 4") and Mr. Ashwani Kumar Sharma ("PAC 5")** (Hereinafter collectively referred to as **"PACs"**) in connection with the offer made by the Acquirer along with PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on September 24, 2015, Thursday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Mahanayak (Marathi) (Mumbai Edition).

1.	**Name of the Target Company**	M/s. MEDICAMEN Biotech Limited	
2.	**Name of the Acquirer along with PACs**	M/s. Shivalik Rasayan Limited ("Acquirer") along with M/s. Growel Capital Services Private Limited ("PAC1"), M/s. Bishnoi Exports Private Limited ("PAC 2"), M/s. NIAM International Private Limited ("PAC 3"), Mr. Rahul Bishnoi ("PAC 4") and Mr. Ashwani Kumar Sharma ("PAC 5") (Hereinafter collectively referred to as "PACs")	
3.	**Name of the Manager to the Offer**	M/s. Corporate Professionals Capital Private Limited	
4.	**Name of the Registrar to the Offer**	M/s. Beetal Financial and Computer Services Private Limited	
5.	**Offer Details**		
a.	**Date of Opening of the Offer**	December 11, 2015, Friday	
b.	**Date of Closure of the Offer**	December 28, 2015, Monday	
6.	**Date of Payment of Consideration**	N. A. as no shares were tendered	
7.	**Details of Acquisition**		
Sl. No.	**Particulars**	**Proposed in the Offer Document**	**Actuals**
7.1	Offer Price	Rs. 40.00/- per equity share	Rs. 40.00/- per equity share
7.2	Aggregate number of shares tendered	2,598,338 Equity Shares	Nil
7.3	Aggregate number of shares accepted	2,598,338 Equity Shares	Nil
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 103,933,520/-	Nil
7.5	Shareholding of the Acquirer and PACs before Agreements/Public Announcement (No. & %)	Nil	Nil
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	4,412,095 Equity Shares (44.15%)	4,412,095 Equity Shares (44.15%)
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2,598,338 Equity Shares (26.00%)	Nil
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil
7.9	Post offer share holding of Acquirer and PACs • Number • % of Fully Diluted Equity Share Capital Post offer share holding of continuing promoter • Number • % of Fully Diluted Equity Share Capital	7,010,433 Equity Shares (70.15%) 305,243 Equity Shares (3.05%)	4,412,095 Equity Shares (44.15%) 305,243 Equity Shares (3.05%)

7.10	Pre & Post offer shareholding of the Public	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	• Number	5,276,218	2,677,880	5,276,218	5,276,218
	• % of Fully Diluted Equity Share Capital	52.80	26.80	52.80	52.80

Note:

The Acquirer along with its Person Acting in Concerts severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 10, Community Center No. 2, Ashok Vihar, Phase-II, Delhi- 110052;

Issued by Manager to the Offer

Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED
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Email: manoj@indiacp.com | ruchika.sharma@indiacp.com
SEBI Regn. No: INM000011435

On behalf of Acquirer along with PACs

For Shivalik Rasayan Limited (Ashwani Kumar Sharma) Director	**For Growel Capital Services Private Limited** (Ashwani Kumar Sharma) Director	**For Bishnoi Exports Private Limited** (Rahul Bishnoi) Director
For NIAM International Private Limited (Rahul Bishnoi) Director	(Rahul Bishnoi)	(Ashwani Kumar Sharma)

Place: New Delhi
Date: January 05, 2016